

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA.  
ORDER.**

In supersession of previous orders bearing Endst. No.7889/G dated 24.04.2019, regarding constitution of internal complaint committee in pursuance of the provisions contained in Section 4 of the Sexual Harassment of Women at workplace(Prevention, Prohibition and Redressal) Act, 2013, following committees for the Sub-Divisions falling in the Session Division is hereby re-constituted as below:-

**1. Khanna:-**

- |  |                   |
|--|-------------------|
| (I) Ms. Manni Arora, ACJ(SD) Khanna  | Presiding Officer |
| (II) Ms. Kritika Pahuja, Stenographer Gr-II in the Court of Ms. Manni Arora, ACJ(SD), Khanna   | Member            |
| (III) Ms. Williamjeet Kaur, Stenographer Gr-II in the court of Sh. Deepal Singh, CJJD, Khanna. | Member            |
| (IV) Ms. Jyoti Kaushik, Advocate at Civil Courts, Khanna, Mobile No-9888728783.                | Member            |

**2. Samrala:-**

- |   |                   |
|---|-------------------|
| (I) Ms. Megha Dhaliwal, ACJ(SD), Samrala  | Presiding Officer |
| (II) Ms. Gurdeep Kaur, Reader Gr-I deputed in the Court of ACJ(SD), Samrala.                      | Member            |
| (III) Ms. Pooja Rani, Stenographer Gr-III in court of Sh. Shinku Kumar, CJJD, Samrala.            | Member            |
| (IV) Ms. Kuldeep Takhi, Advocate at Civil Courts, Samrala, Chamber No.13<br>Mobile No-9872367813. | Member            |

**3. Jagraon:-**

- |  |                   |
|--|-------------------|
| (I) Ms. Suman Pathak ACJ(SD), Jagraon.   | Presiding Officer |
| (II) Ms. Sonia Gupta, Reader Gr-III in the Court of Ms. Reeta Hans, CJJD, Jagraon.                   | Member            |
| (III) Ms. Sunita Rani, Stenographer Gr-III in the court of Sh. Simarjit Singh, CJJD, Jagraon.        | Member            |
| (IV) Ms. Veena Rani, Advocate Chamber No.130, Member Civil Courts Jagraon.<br>Mobile No.-9478940160. | Member            |

4. Payal:-

- |  |                   |
|--|-------------------|
| (I) Ms. Ekta Sahota, ACJ(SD), Payal  | Presiding Officer |
| (II) Ms. Poonam, Stenographer Gr-II in the Court of ACJ(SD), Payal.                                      | Member            |
| (III) Ms. Baljinder Kaur, Reader Gr-III deputed in the Court of ACJSD, Payal.                            | Member            |
| (IV) Ms. Baljeet Kaur Boparai, Advocate at Civil Courts, Payal, Chamber No. 02<br>Mobile No. 7710725626. | Member            |

Concerned Naib Nazirs of the respective Sub Divisions shall maintain the record of such complaints and retain the record of all such complaints in safe custody and it is further made clear that the contents of the complaint made under section 9, the identity and address of the aggrieved women, respondent and witnesses, any information relating to conciliation and inquiry proceedings, recommendations of the Committee and the action taken under the provisions of this Act shall not be published, communicated or made known to the public, press and media in any manner, as provided under section 16 of the Act.

*Ms.*  
District & Sessions Judge,  
Ludhiana.

Endst. No. 9302 /G Dated, Ludhiana 6/8/2021.

Copy forwarded to all concerned for information and necessary action.

*Ms.*  
District & Sessions Judge,  
Ludhiana.

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA.  
ORDER.

In supersession of previous order bearing this office Endst. No. 7894/G dated 24.04.2019 and in pursuance of the provisions contained in the Sexual Harassment of Women at workplace (Prevention, Prohibition and Redressal) Act, 2013, which has been made applicable w.e.f. 09.12.2013 as per gazette notification No. 19-5/2013-WW dated 09.12.2013, internal complaint committee consisting of below mentioned Officers/Officials is hereby re-constituted at District Headquarters, to deal with the complaints of sexual Harassment of women in accordance with the provision of the Act:-

- |  |                   |
|--|-------------------|
| 1. Ms. Rashmi Sharma, AD&SJ, Ludhiana  | Presiding Officer |
| 2. Ms. Kiran Jyoti, ACJ(SD)-cum-PMJJB, Ludhiana.   | Member            |
| 3. Ms. Pratima Singla, CJJD, Ludhiana.   | Member            |
| 4. Ms. Anju Sehgal, Translator in the Court of Sh. Bishan Saroop, AD&SJ, Ludhiana.               | Member.           |
| 5. Ms. Luxmi Rani, H.No.107, Friend Colony, Near Jassian Road, Ludhiana. Mobile No. 78373-96369, | Member.           |

Ms. Deepali, Assistant Inquiries in this office shall maintain record of such complaints and retain the record of such complaints in safe custody.

All the remaining contents of this office order bearing Endst. No. 7894/G dated 24.04.2019 shall remain the same.

  
District & Sessions Judge,  
Ludhiana.

Endst. No. 9303/G Dated, Ludhiana 6/8/2021.

Copy forwarded to all concerned for information and necessary action.

  
District & Sessions Judge,  
Ludhiana.

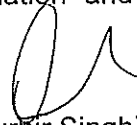
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA.  
ORDER.

In suppression of this office order bearing Endst. No. 6148/G dated 13.12.2018, a committee consisting of following Judicial Officers, is hereby, re-constituted for Weeding, Scanning and Digitization of Judicial Record:-

1. Sh. Tarntaran Singh Bindra, Addl. District & Sessions Judge -cum-Nodal Officer for Computerization, District Courts, Ludhiana.
2. Sh. Vikrant Kumar, Civil Judge (Sr. Divn), Ludhiana-cum-Officer-in-Charge, Judicial Record Room, Ludhiana.
3. Sh. P.S. Kaleka, Chief Judicial Magistrate, Ludhiana.
4. Sh. Himanshu Arora, Civil Judge (Jr. Divn), Ludhiana.

As per directions of the Hon'ble High Court the above said committee will share progress report of Weeding and Digitization with the Hon'ble High Court on weekly as well as monthly basis in soft format i.e. on [suptd.computer-phc@ajj.gov.in](mailto:suptd.computer-phc@ajj.gov.in), through the undersigned.


Copy forwarded to all the concerned for information and necessary action.

  
(Gurbir Singh)  
District & Sessions Judge,  
Ludhiana.

Endst. No. 675 /G Dated, Ludhiana 29 January, 2020.

Copy forwarded to all concerned for information and necessary action.

1. The Registrar General, Hon'ble High Court of Punjab and Haryana, Chandigarh, for kind information, w.r.t. letter No. 2286.Spl.C.B @ dated 10.10.2016 and in continuation of this office order bearing Endst. No. 6148/G dated 13.12.2018.
2. All the above named Judicial Officers; All the Addl. Civil Judges (Sr. Division) at Sub-Divisions, Khanna, Samrala, Payal and Jagraon: Record Keeper of Record Room of this Court.
3. DSA/System Officer of this Court.

  
(Gurbir Singh)  
District & Sessions Judge,  
Ludhiana.

5/4

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA.  
ORDER.

In supersession of previous orders bearing Endst. No. 7896/G dated 24.04.2019, the duties are hereby assigned to the Judicial Officers as per detail, given below, to ensure the cleanliness of the Court Complex (Court Rooms, Peshi Rooms, Record Room and Copying Agency etc.) and its periphery in order to maintain the hygiene and sanitation:-

**(a) New Court Complex:-**

**1. Ground Floor**

Sh. Arun Kumar Aggarwal, AD&SJ, Ludhiana.  
Sh. Prabhjot Singh Kaleka, CJM, Ludhiana.

**2. First Floor**

Sh. Amar Paul, AD&SJ, Ludhiana.  
Sh. Vikrant Kumar, CJSD, Ludhiana.

**3. Second Floor**

Sh. Balwinder Kumar, AD&SJ, Ludhiana.  
Sh. Jaswinder Pal, CJJD, Ludhiana.

**4. Third Floor**

Sh. Muneesh Arora, AD&SJ, Ludhiana.  
Sh. Satish Kumar Sharma, JMIC, Ludhiana.

**5. Fourth Floor.**

Sh. Karamjit Singh Sullar, AD&SJ, Ludhiana.  
Ms. Rajbir Kaur, CJJD, Ludhiana.

**6. Fifth Floor.**

Sh. Himanshu Arora, CJJD, Ludhiana.  
Ms. Sumukhi, CJJD, Ludhiana.

**7. Sixth Floor.**

Sh. Parsmeet Rishi, CJJD, Ludhiana.  
Sh. Palwinder Singh, CJJD, Ludhiana.

**(b) Old Wing of this Court Complex:-**

**1. Ground Floor.**

Sh. Hasandeep Singh Bajwa, CJJD, Ludhiana.

**2. First Floor.**

Ms. Daljeet Kaur, CJJD, Ludhiana.  
Sh. Gagandeep Singh, CJJD, Ludhiana.

**Addl. Block of this Court Complex:-**

**Ground Floor**

Sh. Atul Kasana, AD&SJ, Ludhiana.  
Ms. Preeti Sukhija, Secretary, DLSA, Ludhiana.

**First Floor.**

Sh. Jagdeep Singh Marok, AD&SJ, Ludhiana.  
Sh. Ajaib Singh, Principal Judge, Family Court, Ludhiana.

**Second Floor.**


Sh. Rakesh Kumar-I, Addl. Principal Judge, Family Court, Ludhiana.  
Sh. Tarntaran Singh Bindra, AD&SJ, Ludhiana.

**Third Floor.**

Ms. Lukhvinder Kaur Duggal, AD&SJ, Ludhiana.  
Sh. Krishan Kant Jain, AD&SJ, Ludhiana.

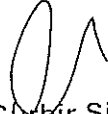
**Sixth Floor.**

Sh. Kulbushan Kumar, AD&SJ, Ludhiana.  
Sh. Jarnail Singh, AD&SJ, Ludhiana.

  
(Gurbir Singh)  
District and Sessions Judge,  
Ludhiana. 17/03/2020

Endst No. 5158/G Dated Ludhiana 18/3/2020.

Copy be forwarded to all the concerned for information and necessary  
action:-

  
(Gurbir Singh)  
District and Sessions Judge,  
Ludhiana. 17/03/2020

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA

ORDER


As per order bearing Endst. No.03/58/2018-STE(5)/13564551-56 dated 20.11.2018 received from the Department of Science, Technology & Environment (STE Branch), Govt. of Punjab, the Special Environment Surveillance Task Force (SESTF) is constituted in the District as per directions of the Hon'ble National Green Tribunal, New Delhi passed vide judgment dated 20.09.2018 passed in Original Application No.673 of 2018, wherein a person is required to be nominated in the District by the District Judge in his capacity as Head of Legal Service Authority.

Accordingly, vide order bearing Endst. No.10179/G dated 24.05.2019, Sh. Aashish Abori, the then CJM-cum-Secretary, District Legal Services Authority, Ludhiana, was nominated as Member of Special Environment Surveillance Task Force (SESTF), in the District Ludhiana.

Now, since Ms. Preeti Sukhija, CJM-cum-Secretary, District Legal Services Authority, Ludhiana has joined on this post, therefore, she is nominated as Member of Special Environment Surveillance Task Force (SESTF), in the District Ludhiana

All the concerned be intimated accordingly.

March 04, 2020

  
(Gurbir Singh)  
District & Sessions Judge,  
Ludhiana

Endst No. 4506 /G dated, Ludhiana 06 March, 2020

Copy forwarded to all the concerned for information and necessary action.

  
District and Sessions Judge,  
Ludhiana

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA

ORDER

As per Order bearing Endst. No. 03/58/2018-STE(5)/1356455/1-56 dated 20.11.2018 received from the Department of Science, Technology & Environment (STE Branch), Govt. of Punjab, the Special Environment Surveillance Task Force (SESTF) is constituted in the District as per directions of the Hon'ble National Green Tribunal, New Delhi passed vide judgment dated 20.09.2018 passed in Original Application No. 673 of 2018, wherein a person is required to be nominated in the District by the District Judge in his capacity as Head of Legal Services Authority.

Accordingly, vide Order bearing Endst. No. 44/G dated 02.01.2019, Ms. Gurpreet Kaur, the then CJM-cum Secretary, District Legal Services Authority, Ludhiana, was nominated as Member of Special Environment Surveillance Task Force (SESTF), in the District Ludhiana.

Now since Sh. Aashish Abrol, CJM-cum Secretary, District Legal Services Authority, Ludhiana, has joined after the transfer of Ms. Gurpreet Kaur, therefore, he is nominated as Member of Special Environment Surveillance Task Force (SESTF), in the District Ludhiana.

All the concerned be intimated accordingly.

May 23, 2019

(Gurbir Singh)  
District and Sessions Judge,

Ludhiana 23/05/2019

Endst No. 10179 /G Dated Ludhiana 24 May, 2019

Copy forwarded to all the concerned, for information and necessary action.

District and Sessions Judge,

Ludhiana 23/05/2019




184

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA.  
ORDER.

In pursuance of the letter bearing No. 712/PS/D/ dated 02.12.2019 of the Commissioner, Municipal Corporation, Ludhiana, the committee comprising of following Judicial Officers is hereby constituted for purpose to look into the matter regarding Waste management and Single use plastic in the Judicial Courts Complex, Ludhiana and to look after the work as per contents of the letter under reference (copy enclosed).

1. Sh. Muneesh Arora, Addl. District & Sessions Judge, Ludhiana.
2. Sh. P.S. Kaleka, Chief Judicial Magistrate, Ludhiana.


  
District & Sessions Judge,  
Ludhiana. 10/12/19

Encls: As above.

Indst. No. 26347 /G Dated, Ludhiana 10/12 2019.

Copy alongwith copy of aforesaid letter of the Commissioner, Municipal Corporation, Ludhiana forwarded to the following for information and necessary action and assistance of the aforesaid committee.

1. The Secretary, District Legal Services Authority, Ludhiana.
2. The Xen, PWD, Public Health, Ludhiana.

  
District & Sessions Judge,  
Ludhiana. 10/12/19

Encls: As above.

ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ।

ਵੱਲ

Ld. District & Sessions Judge  
Ludhiana

27228  
4/12/19

ਨੰ. 712/PS/19

ਮਿਤੀ 2/12/19

ਵਿਸ਼ਾ: ਕੂੜੇ ਦੀ ਸਾਂਭ ਸੰਭਾਲ ਅਤੇ ਸਿੰਗਲ ਯੂਜ਼ ਪਲਾਸਟਿਕ ਸਬੰਧੀ।

ਇਸ ਦਫਤਰ ਦੇ ਧਿਆਨ ਵਿੱਚ ਆਇਆ ਹੈ ਕਿ ਤੁਹਾਡੇ ਦਫਤਰ ਵੱਲੋਂ ਕੂੜੇ ਦੀ ਸੰਭਾਲ ਸਹੀ ਤਰੀਕੇ ਨਾਲ ਨਹੀਂ ਕੀਤੀ ਜਾ ਰਹੀ ਅਤੇ ਕਾਫੀ ਮਾਤਰਾ ਵਿੱਚ ਕੂੜੇ ਦੀ ਢੇਰ ਲੱਗ ਜਾਂਦੇ ਹਨ, ਜਿਸ ਕਾਰਨ ਬੀਮਾਰੀਆਂ ਦਾ ਫੈਲਣ ਦਾ ਖੰਦਸ਼ਾ ਰਹਿੰਦਾ ਹੈ।

ਆਪ ਜੀ ਨੂੰ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਆਪ ਅਪਣੇ ਦਫਤਰ ਵਿੱਚ ਨਿਕਲਣ ਵਾਲੇ ਕੂੜੇ ਨੂੰ ਸਹੀ ਢੰਗ ਨਾਲ ਸੈਗਰੀਗੇਟ (ਗਿੱਲ ਅਤੇ ਸੁੱਕਾ ਕੂੜਾ) ਕਰਕੇ ਅਲੱਗ ਅਲੱਗ ਡਸਟਬੀਨਾਂ ਵਿੱਚ ਰਖਿਆ ਜਾਵੇ ਤਾਂ ਜੋ ਸੋਲਿਡ ਵੇਸਟ ਰੂਲਜ਼-2016 ਅਤੇ ਐਨ.ਜੀ.ਟੀ ਦੀ ਗਾਈਡਲਾਈਨਜ਼ ਅਨੁਸਾਰ ਪਾਲਣਾ ਹੋ ਸਕੇ। ਇਸ ਤੋਂ ਇਲਾਵਾ ਇਹ ਵੀ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਆਪ ਅਪਣੇ ਦਫਤਰ ਵਿੱਚ ਸਿੰਗਲ ਯੂਜ਼ ਪਲਾਸਟਿਕ (ਪਲਾਸਟਿਕ/ਥਰਮਕੋਲ ਨਾਲ ਬਣੀਆਂ ਪਲੇਟਾਂ, ਗਲਾਸ, ਕਟੋਰੀ, ਚਮਚ ਆਦਿ) ਦੀ ਵਰਤੋਂ ਤੋਂ ਗੁਰੇਜ਼ ਕੀਤੀ ਜਾਵੇ। ਜੇਕਰ ਆਪ ਵੱਲੋਂ ਆਪਣੇ ਦਫਤਰ ਨੂੰ ਸਿੰਗਲ ਯੂਜ਼ ਪਲਾਸਟਿਕ ਫਰੀ ਜੋਨ ਘੋਸ਼ਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਤਾਂ ਇਹ ਇੱਕ ਸ਼ਲਾਘਾ ਯੋਗ. ਕਦਮ ਹੋਵੇਗਾ।

ਇਸ ਲਈ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਆਪ ਅਪਣੇ ਦਫਤਰ ਤੋਂ ਨਿਕਲਣ ਵਾਲੇ ਗਿੱਲੇ ਕੂੜੇ ਨੂੰ ਸੰਭਾਲਣ ਲਈ ਕੰਪੋਸਟ ਯੂਨਿਟ ਜਾਂ ਪਿਟ ਬਣਾ ਕੇ ਅਤੇ ਅਪਣੇ ਦਫਤਰ ਨੂੰ ਪਲਾਸਟਿਕ ਫਰੀ ਜੋਨ ਘੋਸ਼ਿਤ ਕਰਕੇ ਨਗਰ ਨਿਗਮ, ਲੁਧਿਆਣਾ ਨੂੰ ਸੂਚਿਤ ਕੀਤਾ ਜਾਵੇ ਜੀ।

Man  
ਕਮਿਸ਼ਨਰ

3 copy to be sent to  
XEM, PWD, Public Health, UH &  
Secretary, DDA, Ludhiana, for information &  
necessary action.  
A. G. Singh  
District & Sessions Judge  
Ludhiana.  
05/12/19

dsy  
470

OFFICE OF DISTRICT AND SESSIONS JUDGE, LUDHIANA  
ORDER.

In suppression of this office order bearing Endst. No. 8552/G dated 03.05.2018 and No. 6147/G dated 13.12.2018, the District Level Computer Committee and Sub Divisional Computer Committee are hereby re-constituted as under:-

- (a) Chairperson: Undersigned.
- (b) Nodal Officer: Sh. Tarntaran Singh Bindra, Addl. District & Sessions Judge, Ludhiana.
- (c) Members:  
Ludhiana. Sh. Himanshu Arora, Civil Judge (Jr. Divn), Ludhiana.
- Samrala: Ms. Pratima Arora, Addl. Civil Judge (Sr. Divn).
- Jagraon: Sh. Amrish Kumar, Addl. Civil Judge (Sr. Divn).
- Khanna: Sh. Rahul Garg,, Addl. Civil Judge (Sr. Divn).
- Payal: Ms. Ekta Sahota, Addl. Civil Judge (Sr. Divn).
- (d) For assistance: DSA of this court.

  
(Gurbir Singh)  
District and Sessions Judge,  
Ludhiana. 28/01/2020

Endst No. 2017 /G Dated Ludhiana 29 January, 2020.

Copy forwarded to all the concerned, for information and necessary action.

  
District and Sessions Judge,  
Ludhiana. 28/01/2020